(J.H.C. Sch. 1-7)

From:

Nikesh Kumar Sinha

Registrar (Administration),

High Court of Jharkhand,

Ranchi.

**a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/1/2021-22/Apptt. Letter No. /Apptt. Dated:

To

- 1. Mr. Manish Manikant Pradhan, J.M.-cum-Judge I/c, Deoghar.
- 2. Miss Sushila Hansda, S.D.J.M., Madhupur, Deoghar.
- 3. Mr. Arun Kumar Dubey, J.M., Madhupr, Deoghar.
- 4. Mr. Julian Anand Toppo, Railway J.M., Madhupr, Deoghar.
- 5. Mr. Ishraque Zeya Khan, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 6. Ms. Priya Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 7. Mr. Abhijeet Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 8. Mr. Abhinandan Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 9. Ms. Payal Jha, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 10. Ms. Saquia Kausar, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 11. Ms. Shalika Anna Herenz, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 12. Ms. Anamika Kachhap, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 13. Ms. Mansi, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 14. Ms. Megha Priyanka Lakra, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 15. Ms. Anupriya Sanga, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 16. Mr. Hemant Kumar Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
- 17. Mr. Divyam Choudhary, Additional Civil Judge (Jr. Div.)-cum-J.M, Godda.
- 18. Ms. Kriti Kumari Burnwal, Additional Civil Judge (Jr. Div.)-cum-J.M, Godda.
- 19. Ms. Jaya Smita Kujur, Additional Civil Judge (Jr. Div.)-cum-J.M, Gumla.
- 20. Ms. Priyanka Chopra, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
- 21. Ms. Arpita Narayan, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
- 22. Mr. Mohit. J.M.-cum-Judge I/c, Hazaribagh.
- 23. Ms. Shristi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
- 24. Ms. Shivani Sharma, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
- 25. Ms. Nikhat Ayesha, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
- 26. Ms. Sumi Bina Horo, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
- 27. Ms. Neha Jha, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
- 28. Ms. Purnima Tirkey, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
- 29. Ms. Shree Priya, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 30. Mr. Prashant Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 31. Mr. Utkarsh Jain, Judge I/c-cum-J.M., Jamshedpur.
- 32. Mr. Numan Khan Azam, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 33. Mr. Aditya, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 34. Ms. Jyotsna Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 35. Mr. Alok Ojha, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 36. Ms. Ekta Saxenna, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 37. Ms. Monika Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 38. Ms. Namita Minz. Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 39. Mr. Vikash Kumar Bhagat, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 40. Mr. Richesh Kumar, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
- 41. Md. Dinesh Nawaz, Civil Judge (Jr. Div.), Koderma.
- 42. Mr. Prashant Kumar Verma, Judge I/c-cum-J.M., Koderma.
- 43. Ms. Juhi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Koderma.
- 44. Ms. Shivangi Priya, Additional Civil Judge (Jr. Div.)-cum-J.M, Koderma.
- 45. Ms. Suchita Nidhi Tigga, Additional Civil Judge (Jr. Div.)-cum-J.M, Lohardaga.
- 46. Mr. Kamal Prakash, Judge I/c-cum-J.M., Pakur.
- 47. Mr. Smriti Tripathi, Additional Civil Judge (Jr. Div.)-cum-J.M. Ramgarh.

- 48. Mr. Khalid Rasheed Ali Ahmad, Judge I/c-cum-J.M., Ramgarh.
- 49. Ms. Dhriti Dhairya, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
- 50. Ms. Samar Afsan, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
- 51. Mr. Akshay Sharma, Railway Judicial Magistrate, Ranchi.
- 52. Ms. Aishwarya Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
- 53. Mr. Shivraj Mishra, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
- Ms. Sonali Singh. Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi. 54.
- 55. Ms. Srishti Ghai, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
- 56. Ms. Shadha Bhushan, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
- 57. Mr. Amit Kumar Gupta, Railway Judicial Magistrate, Sahebganj.
- 58. Mr. Sumit Kumar Verma, J.M., Sahebganj.
- 59. Mr. Mahaboob Alam, Additional Civil Judge (Jr. Div.)-cum-J.M, Rajmahal, Sahebganj.
- 60. Mr. Pratik Ranjan, J.M., Rajmahal, Sahebganj.
- Mr. Amit Akash Sinha, Judge I/c-cum-J.M., Chandil, Seraikela. 61.

Nomination of 61 Judicial Officers of the cadre of Civil Judge (Jr. Div.) one third of the Subject: cadre (3rd Batch) for participating in two days Refresher Training programme in Criminal Trail with CIS Training (R-9), scheduled to be held on 06<sup>th</sup> and 07<sup>th</sup> August, 2022.

Sir/Madam.

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training Programme scheduled to be held on 06th and 07th August, 2022 at Judicial Academy Jharkhand, Ranchi.

The arrangement for the stay of the nominated officers will be made in hostel at Judicial Academy Jharkhand from the evening of 05th August, 2022 till the evening of 07th August, 2022. All the officers have to report at Academy for training at 09.30 A.M. for registration on 06<sup>th</sup> August, 2022 in proper dress.

You are, therefore, directed to attend the aforesaid Training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Refresher Training programme.

Further, no individual request seeking permission to attend the Training programme as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 2787 /Apptt.

Dated, Ranchi, the 02/08/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1401/JAJ dated 16.06.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.